NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.11.2026

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 8202 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Gopal Lohia (Suspended Director of Shrivallabh Pittie Research and Training Private Limited) Vs. Sunil Kumar Kabra, Interim Resolution Professional of Shrivallabh Pittie Research and Training Private Limited & Anr.	Prakhar Shukla
2.	I.A. No. 8203 of 2026 in Comp. App. (AT) No. ___ of 2026	Union of India Through SFIO Vs. N.K. Proteins Private Limited	Shiva Lakshmi
3.	I.A. No. 8205 of 2026 in Comp. App. (AT) No. ___ of 2026	Kritika Apartments Pvt. Ltd. Vs. Fine Gems Export Pvt. Ltd. & Ors.	Aryan Kukkar

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Assistant Registrar